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Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 09th April, 2021.

## NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Yadav, senior-most Judge of Allahabad High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 14<sup>th</sup> April, 2021 consequent upon the retirement of Shri Justice Govind Mathur, Chief Justice, Allahabad High Court.

(Rajinder Kashyap)

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To

The Manager, Government of India Press, Minto Road, New Delhi.